

STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURTS OF DISTRICT & SESSIONS JUDGE (SOUTH) & ADDITIONAL SESSIONS JUDGES, SOUTH DISTRICT,  
SAKET COURTS COMPLEX FOR FEBRUARY 2019

S.NO.	NAME OF THE JUDICIAL OFFICERS	302 IPC	304 IPC	ARMS ACT	304B IPC	364A IPC	TADA/POTA	MCOCA	SECTION 376 IPC	NDPS	State (FIR) Cases Under Electricity Act 2003	376(D) GANGRAPE	CBI / PC ACT	COMPLAINT CASE (PC Act)	SC/ST ACT	OTHER SESSIONS CASE	APPEALS	REVISIONS	363/365/366a/368/506	TRANSFER PETITION (CRIMINAL)	MISCELLANEOUS APPLICATION/ CASES (CRIMINAL)	POCSO Act	Complaint Cases under Electricity Act 2003	Bonded Labor Act	Misc. Bail Applications	JJ Act	Misc. Application U/s 340 Cr.P.C.	308 IPC	SESSIONS COMMITTAL	EC ACT	BAIL MATTERS	MISC./COMPLAINT CASES	306 IPC	TOTAL	
1	MS. ASHA MENON, I.D. DISTRICT & SESSIONS Judge (SOUTH)	12	0		1											14	2	1		2	0											4	1	33	
2	SH. SAURABH KULSHRESHTHA, ASJ-01 VICE SH. BALWANT RAI BANSAL, ASJ-01	12				2			15							2	4	1			581		1		4								8	626	
3	SH. AJAY KUMAR JAIN, ASJ-02	56	7		21	2								34	200	17	17			2													8	364	
4	MS. SUNENA SHARMA, ASJ-03	66	5		30	3			1						182	74	33			1													6	404	
SPECIAL FAST TRACK COURT																																			
5	SH. HARISH DUDANI, ASJ (Special Fast Track Court) VICE MS. ILLA RAWAT, ASJ (Special Fast Track Court)								154			29				0	0	0																183	
NDPS ACT																																			
6	SH. RAJESH KUMAR SINGH	8				4			24							28	54	38																156	
ELECTRICITY COURT																																			
7	SH. SANJEEV KUMAR SINGH, ASJ (Electricity) VICE MS. NEELAM SINGH, ASJ (Electricity)									169												2227		0										2396	
CBI / PC ACT COURT																																			
8	MS. ANURADHA SHUKLA BHARDWAJ, SPL JUDGE CBI/PC Act-01 VICE MS. SAVITA RAO, SPL JUDGE CBI/PC Act-01	6			2									14	1	4	31	20																78	
9	DR. RAKESH KUMAR-II, SPL JUDGE CBI/PC Act-02												15			45	24																	84	
10	MS. ILLA RAWAT, SPL JUDGE CBI/PC Act-03 VICE SH. SANJIV JAIN, SPL JUDGE CBI/PC Act-03	6	1		1								16	6	3	20	11				2													67	
TOTAL=>		166	13	0	59	7	0	3	170	24	169	29	45	7	34	433	247	145	0	2	5	581	2227	1	0	4	0	0	0	0	1	4	15	4391	

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS



**STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF PRESIDING OFFICER-  
MOTOR ACCIDENT CLAIMS TRIBUNALS (SOUTH DISTRICT)  
SAKET COURTS COMPLEX, NEW DELHI FOR THE MONTH OF FEBRUARY 2019**

S.NO.	NAME OF JUDICIAL OFFICER							TOTAL
		FATAL	INJURIES	DAMAGE OF PROPERTY	EXECUTIONS	A.I.R. / DAR	M / MISC.	
<b>SOUTH DISTRICT</b>								
1	Sh. Sameer Bajpai, PO-MACT	165	171	4	75	330	0	745
	<b>TOTAL=&gt;</b>	165	171	4	75	330	0	745

**NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL  
STATEMENT RECEIVED FROM THE CONCERNED COURTS**







**MONTHLY STATISTICS OF THE TOTAL PENDENCY OF THE EVENING COURT OF SOUTH  
DISTRICT, SAKET COURTS COMPLEX FOR THE MONTH OF FEBRUARY 2019**

S.NO.	NAME OF JUDICIAL OFFICER	Kalandra	M. V. Act	NBT Challans	TOTAL
<b>SOUTH DISTRICT</b>					
1	Sh. Hariyot Singh Bhalla, ACMM (Evening Court)	46	0	196	242
	TOTAL=>	46	0	196	242

**NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT  
RECEIVED FROM THE CONCERNED COURT**